

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 111**  
**IA No. 5078/ND/2020**  
**IB-3238/(ND)/2019**

**IN THE MATTER OF:**

Prem Kumar Sharma  
Vs.  
M/s Alchemist Ltd.

....Applicant

....Respondent

**Order under Section 9 of IBC**

**Order delivered on 14.07.2021**

**Coram:**

**SHRI P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

No one is present at the time of final hearing. Post the matter before the Regular Bench on **02.09.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P. S. N. PRASAD**  
**MEMBER (JUDICIAL)**